भी दो महीने में यह खराव हो गई । एक फर्म से फिर इसकी मरम्मत करने के लिए कह दिया गया है ।

(ख) स्टेरिलाइजर्स के लाने ले जाने, प्लम्बिंग करने तथा लगाने पर 4,850 रुपये तथा पोर्टेबिल एक्स-रे मणीन की मरम्मत पर 995 रुपये।

f[THE MINISTER OF HEALTH (DR. SUSHILA NAYAR): (a) (i) Munich Rectangular Steam Sterilizers Were received in December, 1958 and could not be put to use since no firm in India was able to replace the damaged parts. Action for the import of damaged parts from the manufacturers has been taken.

(ii) Portable X-Ray machine was received in September, 1956. Although it was got repaired with great difficulty yet it went out of order within two months. A firm has been requested to carry out the repair again.

(b) Rs. 4,850 for transport, plumbing and installation of the sterilizers and Rs. 995 on repair of the Portable X-Ray machine.]

CRACKS IN POST-1947 DAMS

•68. SHRI J. C. CHATTERJI: Will the Minister of IRRIGATION AND POWER be pleased to state:

(a) whether Governments' attention has been drawn to report of the United News 0? India, as published in the papers early in April, 1965, that 14 post-1947 dams have developed cracks and defects; and

(b) if so, what are the real facts?

THE MINISTER OP IRRIGATION AND POWER (DR. K. L. RAO): (a) Yea, Sir.

[] English translation.

to Questions

(b) Serious damages occurred in a few case_s like Kaddana, Panshet etc. and in a few others minor defects were noticed.

INDUS WATER TREATY

♦69. SHRI U. S. DUGAL: Will the Minister of IRRIGATION AND POWER be pleased to state:

(a) whether the Government of Pakistan has made any request for the extension of the first term of the Indus Water Treaty which expired on the 31st March, 1965; and

(b) if so, whether Government have considered the request and: taken any decision in the matter?

THE MINISTER OF IRRIGATION AND POWER (DR. K. L. RAO): (a> No, Sir.

(b) Does not arise.

FANS FOR CLASS IV QUARTERS.

79 SHRI D. B. DESAI: ■\ SHRI D. THENGARI;

Will the Minister of WORKS AND* HOUSING be pleased to state:

(a) whethe^ it is a fact that Government have decided to install in the quarters of Class IV Government employees in Delhi;

(by if so, how many employees will be benefited under the scheme;

(c) whether the fans would be installed in the current year; and

(d) whether fans would also *bo* provided in the servant quarters attached to MP.'s flats in North an<f South Avenues?

THE MINISTER OF WORKS AND HOUSING (SHRI <u>MF.HR</u> CHAND KHAN-NA): (a) Yes, Si

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